

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF**  
**SU TOLL ROAD PRIVATE LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	SU Toll Road Private Limited
2.	Date of incorporation of corporate debtor	24 March 2007
3.	Authority under which corporate debtor is incorporated / registered	ROC Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999MH2007PTC169145
5.	Address of the registered office and principal office (if any) of corporate debtor	<b>Registered office address:</b> Reliance Centre, 19, Walchand Hirachand Marg, Ballard Estate, Mumbai, Maharashtra - 400001
6.	Insolvency commencement date in respect of corporate debtor	18 August 2025
7.	Estimated date of closure of insolvency resolution process	13 February 2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	<b>Mr. Sanjay Kumar Mishra</b> IBBI Regn. No. IBBI/IPA-001/IP-P01047/2017-2018/11730
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Dreams Complex, 4C- 1605, LBS Marg, Bhandup (W), Mumbai – 78 Email ID: ipsanjaymishra@rediffmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	304, The Summit, Western Express Highway Vile Parle (E), Mumbai - 400 057. Email ID: cirp.sutollroad@gmail.com
11.	Last date for submission of claims	2 September 2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Relevant Forms are available at: <a href="https://ibbi.gov.in/downloadform.html">https://ibbi.gov.in/downloadform.html</a> (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench 6 has ordered the commencement of a corporate insolvency resolution process of the **SU Toll Road Private Limited** on **18 August 2025**.

The creditors of **SU Toll Road Private Limited**, are hereby called upon to submit their claims with proof on or before **2 September 2025** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**



**Sanjay Kumar Mishra**  
(IBBI/IPA-001/IP-P01047/2017-2018/11730)  
Interim Resolution Professional  
For SU Toll Road Private Limited  
Email – cirp.sutollroad@gmail.com  
AFA: AA1/11730/02/311225/107734 (valid till 31/12/2025)

Date : 20 August 2025  
Place : Mumbai